NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/348/ (IB)/2017

NAME OF THE PETITIONER(S)

: GORANTLA GEOSYNTHETICS PVT LTD

NAME OF THE RESPONDENT(S)

: TAMIL NADU INDUSTRIAL EXPLOSIVES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T. Hemalatho.

M.A. Ab Jul wahab

Coursel for peritioner T. Hemolatian Coursel to Responder - M. A. Ab Jullinahas

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they are intending to settle the issue with the petitioner in relation to the claim made by the petitioner. Time enlarged at request for hearing submissions of both the counsel. Put up on 02.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)